

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date : 11th January, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Review Application No. 10/2016(CZ) in O.A.No.130/2016(CZ)	Ajay Dubey Vs. State of M.P. & 3 Ors.	Mr. Mehul Bhardowaj, Adv.	
FOR HEARING				
2.	Original Application No. 98/2016(CZ) (M.A.No.1047/16)	Santosh Bharti Vs. State of M.P. & Anr.	Mr. Santosh Bharti applicant in person Mr. Tejaswa Rai, Adv. Mr. S.R. Waghmare, Adv. Mr. Ankur Pastor, Adv.	
3.	Original Application No. 88/2016(CZ)	Santosh Bharti, Journalist Vs. State of M.P. & 3 Ors.	Mr. Ankur Pastor, Adv. Mr. Tejaswa Rai, Adv. Mr. S.R. Waghmare, Adv.	
4.	Original Application No. 85/2016(CZ)	Shri Kumaun Samaj (Uttarakhand) Vs. District Collector, Bhopal & 2 Ors.	Mr. Rohit Sharma, Adv. Mr. Ratnesh Jain, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Ku. Choudhary, Adv.	
5.	Original Application No. 87/2016(CZ)	Govind Singh Vs. District Mining Officer & Anr.	Mr. Arun Kumar Sharma, Adv. Mr. Rohit Sharma, Adv. Mr. B.N.Kochar, Adv. Mr. Sachin K.Verma, Adv.	
6.	Original Application No. 16/2015(CZ)	Prem Dhingra Vs. M/s advance medical Science & Ed. Society & Ors.	Mr. Shantanoo Saxena Adv. Mr. Om S. Shrivastav, Adv. Mr. Ayush Dev Bajpai Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Dharamvir Sharma, Adv.	
7.	Original Application No. 143/2016(CZ) (M.A.No.1001/16)	Sheikh Altaf Vs. Malay Shrivastava & 9 Ors.	Mr. Sheikh Altaf, Applicant Mr. Manoj Kumar Agarwal, Adv.	
8.	Original Application No. 43/2016(CZ) (M.A.No.1040/16)	Nitin Singhvi Vs. The Commissioner, Nagar Palik Nigam, Raipur, Chhattisgarh & 2 Ors.	Mr. Shivendu Joshi, Adv. Mr. Alankar Soni, Adv. Mr. P.S. Chouhan, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv. Mr. Arushi Chouhan, Adv. Mr. Aditi Singhvi, Adv.	
9.	Original Application No. 149/2016(CZ)	Veer Singh Dangri Vs. Smt. Kamini & 4 Ors.	Mr. Vijay Sahani, Adv. Mr. Deepesh Joshi, Adv.	
FOR COMPLIANCE				
10.	Original Application No. 26/2015(CZ)	Sheikh Altaf & 11 Ors Vs. State of M.P. & 6 Ors.	Dr. Manoj kumar Agarwal, Adv. Mr. Shrey Raj Saxena, Adv. Mr. V.K.Saxena, Adv. Mr. Mohan lal Prajapati, Adv. Mr. Rahul Sharma, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in